

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST**

**DATED 06.12.2019 (FRIDAY)**

**COURT - II**

**02: 00 PM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 969-970 of 2019	Jai Kishan Gupta. Vs. Green Edge Buildtech LLP & Anr.	S. Mishra	Varun Jain –R1 C.S. Gupta-R2, Anirban Bhattacharya-R3

**By Order**

**-sd/-  
Registrar**

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